



**NOTIFICATION No. 10 / 2022**

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<b>S.NO. (1)</b>	<b>Name and Designation (2)</b>	<b>Transferred and Posted as (3)</b>
1.	Thiru. T. Rajesh Raju, Metropolitan Magistrate, Fast Track Court at Magisterial Level-I, Egmore, Chennai.	Special Metropolitan Magistrate – I, Special Court for Exclusive Trial of Land Grabbing Cases, Egmore, Chennai.
2.	Thiru. R. Rajalingam, Judicial Magistrate, Fast Track Court Magistrate Level-I, Madurai.	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Madurai.
3.	Thiru. T. Anbu, Judicial Magistrate V, Salem.	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Salem.
4.	Thiru. K. Baskar, Principal District Munsif, Thoothukudi.	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Thoothukudi.
5.	Thiru. M. Kadarkaraiselvam, Judicial Magistrate II, Tirunelveli.	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Tirunelveli.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 19.01.2022.**

**Sd/- P.DHANABAL,  
REGISTRAR GENERAL**

19.01.22  
(50)